

**CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI. R. V. KOKRE
COURT 31 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 22-09-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
1.	Commercial Suit	100319/2020	Canara Bank Vs Mrs. Suman Ramavtar Saini	M/s. Sanjeev Kanchan and Co
<u>DRAFT ISSUES</u>				
2.	Commercial Suit	100249/2020	Canara Bank Vs M/s. Naminath Tours and Travels Through Prop - Mrs. Neeta Gopani	Fatima Lakdawala Kadri
3.	Commercial Suit	100013/2019	Shri. Vinod Shankar Rachha Vs Ramchandra Rajaram Chilveri	Muhammed Iftikhar Ali
4.	Commercial Suit	100311/2020	M/s.A.R.Constructions Vs Ramesh Virayya Kurapati	Vinod L. Desai
5.	Commercial Suit	100312/2020	M/s.A.R.Constructions Vs Smt. Lavanya Nagbhushan Ege	Vinod L. Desai
6.	Commercial Suit	100313/2020	M/s.A.R.Constructions Vs Virendrabahadur Rajdular Singh	Vinod L. Desai
7.	Commercial Suit	100314/2020	M/s.A.R.Constructions Vs Smt.Rashmi Ratnakar Naik	Vinod L. Desai
8.	Commercial Suit	100324/2020	M/s. A. R. Construcitons Vs Smt. Sudhadevi Radhesham Singh	Vinod L. Desai
9.	Commercial Suit	100441/2020	HDB Employee Welfare Trust Vs Kapil Katyal	Wadia Ghandy
10.	Commercial Suit	100283/2020	M/s. RRW Logistics Pvt. Ltd. Vs M/s. Bombay Chemicals Pvt. Ltd.	Mrs. Kalyani G. Parmar

11. Commercial 100133/2019
Suit

Saloni Rahul Chandalia
Vs
Reddx Technologies Pvt. Ltd.
Mr. Rakesh G.
Jain

Adv. Chirag
Mehta - D/1 to
3

12. Commercial 100046/2020
Suit

M/s. Art Land
Vs
M/s. Green Pepper

Mr. Paras N. Vira